

(c) what is the area of the land covered by the tank;

(d) whether the attention of Government has been drawn to the suggestion made in the issue of *The Hindustan Times*, dated the 24th February 1953, to convert the whole of this tank and the area surrounding it into a National Park; and

(e) if the answer to part (d) above be in the affirmative, what action Government propose to take in the matter?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH) : (a) Yes; the tank bed was brought under the plough before 1914—the year in which Hauz Khas was declared a protected monument.

(b) The people of Delhi mostly use the monuments and gardens therein and very seldom the tank bed, for picnic, and recreation.

(c) About 100 acres.

(d) Yes, Sir.

(e) It is proposed to include the Hauz Khas monuments and their environments in the projected plan of Green Belt.

PROF. G. RANGA: Will Government be pleased to state whether they propose to spend any sum in order to develop it further and make it a more convenient picnic place and a National Park than what it is to-day?

SARDAR SWARAN SINGH: The plan of Green Belt is under consideration by the Delhi Administration and it is not possible for me to give details thereof.

PROF. G. RANGA: Whatever interest the Delhi Administration might take in it, in view of the fact that it can be developed into a National Park, will the Government of India consider the advisability of themselves taking it up?

SARDAR SWARAN SINGH: Sir, it is a suggestion for action and we will look into it.

SHRI M. P. N. SINHA: Has the Hon. Minister seen the place or not?

SARDAR SWARAN SINGH: No, Sir.

DR. RAGHUBIR SINH: May I know how much of the monument is protected.

SARDAR SWARAN SINGH: Sir, the building that is there has certain space on the bank of the tanks.

DR. RAGHUBIR SINH: What is the Green Belt going to be like?

SARDAR SWARAN SINGH: The proposal is that the Green Belt is supposed to be green. The intention is that it will not be built upon, or at least the buildings thereon will be controlled.

MR. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

INTEREST CHARGED ON LOANS GRANTED TO STATE GOVERNMENTS

64. SHRI P. C. BHANJ DEO: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) whether the World Bank loans for the Damodar Valley Scheme carry any interest; if so, at what rate;

(b) the rate of interest charged by the Government of India on the loans given to the Governments of West Bengal and Bihar for investment in the Damodar Valley Scheme;

(c) the rate of interest charged on Central loans given to the Governments of Punjab and Orissa for their multi-purpose River Valley Schemes; and

(d) whether the rate of interest on such loans given to the Governments of West Bengal, Bihar, Punjab and Orissa has been raised after the rise in the bank rate?

THE DEPUTY MINISTER FOR PLANNING AND IRRIGATION AND POWER (SHRI J. S. L. HATHI) : (a) Yes, Sir. The first loan of 18.5 million dollars from the World Bank carries an interest

at the rate of 4 per cent, per annum and the second loan amounting to 19.5 million dollars carries interest at the rate of 4 7/8 per cent.

(b) and (c). A statement giving the required information is laid on the Table of the House.

(d) Yes, Sir.

**LOANS FOR INDUSTRIAL HOUSING
SCHEMES**

Statement showing the rate of interest on loans sanctioned by Central Government to various State Governments for River Valley Schemes.

West Bengal and Bihar—	Per cent.
Prior to 1st July 1951 ..	3½
From 1st July 1951 to 31st December 1951 ..	3½
From 1st January 1952 to 31st March 1952 ..	3¾
From 1st April 1952 ..	4¼
Orissa—	
Prior to 31st March 1951 ..	3½
From 1st April 1951 to 31st December 1951 ..	3½
From 1st January 1952 to 31st March 1952 ..	3¾
From 1st April 1952 ..	4¼
Punjab—	
From 1st April 1951 to 30th June 1951 ..	3½
From 1st July 1951 to 31st December 1951 ..	3½
From 1st January 1952 to 31st March 1952 ..	3¾
From 1st April 1952 ..	4¼

65. SHRI P. C. BHANJ DEO: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether the actual disbursement of loans for Industrial Housing Schemes during the years 1950-51, 1951-52 and 1952-53 was less than the budgeted amount;

(b) which of the State Governments did not avail of the loans granted to them during the above years; and

(c) "the reasons for not showing the actual amount of the loans given in

1951-52 in Volume III of the Demands for grants for 1953-54?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR 'SWARAN SINGH): (a) Except during the year 1952-53 the disbursements were not materially less than the budgeted amounts.

(b) The following State Governments did not utilise the amounts shown below, out of the loans granted to them (the figures in brackets show in each case the total amounts sanctioned):—

	1950-51	
	Rs.	Rs.
1. Bombay	90,460	(75,00,000)
2. Madhya Pradesh.	6,00,000	(10,00,000)
	1951-52	
3. Bombay	10,10,130	(44,00,000)
4. Madhya Pradesh.	10,00,000	(10,00,000)
5. Punjab	5,00,000	(5,00,000)
6. Madras	9,00,000	(9,00,000)
7. Mysore	15,82,000	(20,00,000)

Except the figures at serial Nos. 4, 5 and 6, the others are not yet final and will require some adjustment.

Apart from the States named above loans were also given to Assam (Rs. 10 lakhs), Hyderabad (Rs. 20 lakhs), Travancore-Cochin (Rs. 10 lakhs), Bihar (Rs. 35 lakhs) and Orissa (Rs. 20 lakhs) exact figures about the utilisation of the amount cannot be given as in some cases, work is in progress and in others the question of utilisation or adjustment is still under consideration.

1.952-53

As the amounts were sanctioned only recently, it is not possible yet to say whether they will be fully used up or not.

(c) The normal practice is to give the account figure for the sub-head as a whole and not for individual items of the sub-head.

**CENTRAL GOVERNMENT PROPERTIES ON
HILL STATIONS**

66. SHRI M. VALIULLA: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the amount annually spent since